



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.08.2023

NOTICE

Please take notice that the following matter adjourned on 04.08.2023 in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 444 of 2022 & I.A. No. 3802 of 2022 (PH)	Rakesh Kumar Gupta Vs. Straight Edge Contracts Pvt. Ltd. Through its Resolution Professional & Ors. With	04.08.2023	28.08.2023
2.	Comp. App. (AT) (Ins) No. 651 of 2022 (PH)	Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With	04.08.2023	28.08.2023
3.	Comp. App. (AT) (Ins) No. 370 of 2022 (PH)	Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd. With	04.08.2023	28.08.2023

4.	Comp. App. (AT) (Ins) No. 602 of 2022 & I.A. No. 2900 of 2023 (PH)	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Anr. With	04.08.2023	28.08.2023
5.	Comp. App. (AT) (Ins) No. 1379 of 2022 & I.A. No. 4311, 4312, 4733 of 2022 (With Defects) (PH)	Girish Chander Joshi Vs. Orris Infrastructure Pvt. Ltd. & Ors.	04.08.2023	28.08.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar